

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 43 OF 2016

Dated: 9th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**M/s Tata Power Renewable Energy Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Abhishek Munot
Mr. Kunal Kaul

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. M. Y. Deshmukh
Mr. Sagar P. Patil for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **23.11.2017.**

**(I. J. Kapoor)
Technical Member**
ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**